ANNEXURE-3

Shree Sai Smelters India Limited

List of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.

Category: List of Operational Creditors (Workmen);

Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 29-03-2024

(Amount in ₹)

S.No	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in SCC, if applicable					